

DGRE, Ministry of Labour under the scheme for Technical and Vocational Training of demobilized services personnel and in 1950-51 and 1951-52 under the Adult Civilian Training Scheme.

(g) There is no fixed maximum for the number of ex-servicemen who could be trained each year but the total number of seats available in the Vocational/Technical Training Centres under the Labour Ministry for both ex-servicemen and civilians is:—

In the year 1949	10,000
„ „ „ 1950	10,000
„ „ „ 1951	9,508

### आयकर

५१३ सेठ गोविन्द दास : क्या बिना मंत्री यह बतलाने की कृपा करेंगे कि १९५१-५२ वर्ष में पांच हजार या इस से कम आय वाले लोगों से कुल कितना आयकर प्राप्त हुआ ?

The Minister of State for Finance (Shri Tyagi): Since classified statistics of income-tax revenue according to income groups are maintained for the demand raised, but not for the collections, the figures of actual collection made from the group of assessee having income of Rs. 5,000 or less are not available. The amount of tax assessed on incomes up to Rs. 5,000 was, however, Rs. 2 crores and 30 lakhs during 1950-51. Complete figures are yet not available for the year 1951-52.

### SUPPLY OF WATER IN RANIKHET CANTONMENT

514. Shri Bansal: Will the Minister of Defence be pleased to state:

(a) whether it is a fact that the supply of water in Ranikhet Cantonment for civilian consumption has been greatly reduced as a result of proportionately larger supply to the military;

(b) whether it is a fact that there is a lot of discontentment among the civilian population on account of the above; and

(c) whether Government propose to take some steps to set the matters right?

The Minister of Defence (Shri Gopaldaswami): (a) No.

(b) No. There is, however, a demand for more water.

(c) Yes. Steps are being taken to improve the water supply, by doubling the pipe line from the source to the distributing centres.

### GENERAL ELECTIONS

515. Shri S. C. Samanta: Will the Minister of Law be pleased to state:

(a) the names of persons who were elected from more than one constituency in the last general elections to

(i) Parliament,

(ii) Parliament and State Legislatures,

(iii) State Legislatures;

(b) have all the seats thereby falling vacant been filled up by bye-elections; and

(c) what was the additional expenditure which Government had to incur to hold those bye-elections?

The Minister of Law and Minority Affairs (Shri Biswas): (a) The names of the persons who were elected from more than one constituency in the last elections are as under:—

(i) Parliament—Shri V. G. Deshpande.

(ii) Parliament and the State Legislatures—

- (1) Shri P. U. R. Thanhiira
- (2) Shri Mahamad Roufique.
- (3) Shri Lal Bahadur Shastri
- (4) Shri U. Muthuramalinga Thevar
- (5) Shri K. Mohan Rao
- (6) Shri Pendyal Raghava Rao
- (7) Shri N. M. Jaisoorya
- (8) Shri Ravi Narayana Reddi
- (9) Shri Ram Karan Joshi
- (10) Shri Hanwant Singh
- (11) Shri N. Sreekantan Nair and

(iii) State Legislature(s)—

- (1) Shri Sagar Mohan Phatak
- (2) Shri Kamakshya Narain Singh
- (3) Shri Radha Krishna Pal
- (4) Shri Tika Ram Paliwal.

(b) The particulars of the seats which have fallen vacant thereby and have been filled up by bye-elections are as follows:—

- (1) Gwalior (House of the People)
- (2) Aruppukkottai (House of the People)
- (3) Jaipur-Sawai Madhopur (House of the People)
- (4) Jodhpur (House of the People)